

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-111/2012/3004/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Raktim Duarah,  
District & Sessions Judge,  
Nagaon.

Dated, Guwahati the <sup>24</sup> 5 May, 2022.

Sub: **Casual leave .**

Ref:- Your Letter No. DJN/3280, dtd. 30.04.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 02.05.2022 along with station leave permission, with the official vehicle, at own cost, from the evening of 30.04.2022 till the morning of 04.05.2022**, has been granted. The Addl. District & Sesions judge, FTC, Nagaon and in his absence the next senior most Judicial officer at the station would remain in-charge of your Court and office during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-111/2012/3005 /A dated** , 05-05-2022

Copy to:-

1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

Rda